Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P(IB) No. 330/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th July, 2017, 10.30 A.M.

| Name of the Company | | Reliance Commercial Finance Ltd -Vs- | | |
|---------------------|-------------------------|--|---------------------|-----------------|
| | | Emta Coal Ltd | | |
| Under Section | | 7 IBC | | |
| SI. No. | Representa | Ination of Authorized Appearing on behalf of Signature with date ETTERS) | | |
| | | rama, Ad V | & Financial Guditor | E flubering for |
| 2>1 | es Swapno Vor Sidhar | Choukey, A the Sheuma | , S v GA | Lent (P-11/3) |
| 4> | Ms Proiye | ante Tibrewal | 1, Adv) | |

ORDER

- Ld. Counsels for the petitioner and the respondent are present.
- Ld. Counsel for the petitioner made a request that time be given as the process of settlement is going on with the Corporate Debtor. Prayer is allowed.

List the matter on 24/07/2017. No further adjournment shall be granted at any cost.

(Vijai Pratap Singh) Member (J)